

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

182/ND/2017 Appeal No. 29/2017

In the matter of:

M/s. Pivot Merchandise & Apparel Pvt. Ltd.**Appellant**
Vs.
ROC & Another.**Respondent**

Under Section: 252(3)

Order delivered on 02.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Mr. Mukesh Kumar, CS
For the Respondent : Ms. Shefali, AROC
For the IT : Ms. Lakshmi Gurung, St. Counsel
with Mr. Divey Kant, Advocate

ORDER

Pleadings are complete. For final hearing on 29.08.2018.

Mukesh

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

